

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF DELTA IES INDIA PRIVATE LIMITED		
1.	NAME OF CORPORATE PERSON	DELTA IES INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30/11/2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, National Capital Territory of Delhi and Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140DL2012PTC245501
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	D-19 South Extension Part-1 New Delhi, South Delhi-110049
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12.10.2022
7.	NAME, ADDRESS, EMAIL , ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Sanjeev Kumar Address : A903, Reflections Society, Dange Chowk, Near Shell Petrol Pump, Wakad, Pune-411033 Email Address : liquidatordeltaies@gmail.com Mobile No. +91 9665022275 Reg. No. : IBB/PA-002/IP-NO1202/2021-2022/13996
8.	LAST DATE FOR SUBMISSION OF CLAIMS	11/11/2022

Notice is hereby given that the **DELTA IES INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **12/10/2022**.
 The stakeholders of **DELTA IES INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **11/11/2022** to the liquidator at the address mentioned against item 7.
 The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
 Submission of false or misleading proofs of claim shall attract penalties.

Dated : 15.10.2022
 Place : Pune


 Sd/-
 Sanjeev Kumar
 Liquidator

SANJEEV KUMAR
INSOLVENCY PROFESSIONAL
IP Reg. No. IBB/PA-002/IP-NO1202/2021-2022/13996

with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of **Orix Leasing & Financial Services India Ltd.**, will be sold through public auction on **"AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS BASIS"** on **31-10-2022** for recovery of **INR 1,06,08,304.74 (Rupees One Crore Six Lakh Eight Thousand Three Hundred Four and Seventy Four Paise Only)** on **11-03-2020** due to **Orix Leasing & Financial Services India Ltd.** from **M/s Midass Truss, Rohan Vig, Ritu Vig, Ajay Vig** (borrower and co-borrower(s)). The Reserve Price will be **INR 78,00,000/- (Rupees Seventy Eight Lakhs Only)** and the Earnest Money Deposit (EMD) will **INR 20,00,000/- (Rupees Twenty Lacs Only)**.

DESCRIPTION OF MORTGAGE PROPERTY

All That Part And Parcel Of Property Being Flat No. 1264, Ground Floor, Block C, Mulbery Homes Esencia, Sector 67, Gurgaon, Haryana-122001

Interested bidders may contact Authorised Officer **Mr. Sukhwant Singh** (Contact Details: **+91-98103 89922**) for any queries during the working hours from Monday to Saturday and for detailed terms and conditions of the sale, please refer to the link provided in the website of Orix Leasing & Financial Services India Ltd., i.e. <https://www.orixindia.com/leasing.php>

Place : Delhi

Loan No : LN0000000011224

Date : 14-10-2022

Sd-
Authorised Officer

Orix Leasing & Financial Services India Ltd.

Interested of
+91-98103
for detailed
of Orix Lea
Date : 14-
PLACE : D
Loan No. RA

Whilst
copy. i
Expre
conte
result
indiv
We t
neces
enter
other
whats

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF DELTA IES INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	DELTA IES INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30/11/2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, National Capital Territory of Delhi and Haryana
4.	CORPORATE IDENTITY NUMBER /LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140DL2012PTC245501
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	D-19 South Extension Part-1 New Delhi, South Delhi-110049
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12.10.2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Sanjeev Kumar Address : A903, Reflections Society, Dange Chowk, Near Shell Petrol Pump, Wakad, Pune-411033 Email Address : liquidatordeltaies@gmail.com Mobile No. +91 9665022275 Reg. No. : IBBI/IPA-002/IP-NO1202/2021-2022/13996
8.	LAST DATE FOR SUBMISSION OF CLAIMS	11/11/2022

Notice is hereby given that the **DELTA IES INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **12/10/2022**.

The stakeholders of **DELTA IES INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **11/11/2022** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Dated : 15.10.2022

Place : Pune

Sd/-
Sanjeev Kumar
Liquidator



AU SMALL FINANCE

(A SCHEDULED COMMERCIAL BANK)

Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road

APPENDIX IV [SEE RULE 8(I)] POSSIBLE

Sd/-
pta
075

सर्विसेज इंडिया लि. की वेबसाइट अर्थात् <https://www.orixindia.com/leasing.php> में उपलब्ध लिंक का संदर्भ ग्रहण करें।

स्थान : दिल्ली

दिनांक : 14.10.2022

ऋण सं.: एलएन0000000011224

हस्ता./-

प्राधिकृत अधिकारी

ओरिक्स लीजिंग एण्ड फाइनेंशियल सर्विसेज इंडिया लि.



ओरिक्स लीजिंग एण्ड फाइनेंशियल सर्विसेज इंडिया लिमिटेड

(पूर्व में ओएआईएस ऑटो फाइनेंशियल सर्विसेज लिमिटेड के रूप में अभिज्ञात)

(ओरिक्स ऑटो इन्फ्रास्ट्रक्चर सर्विसेज लिमिटेड की एक अनुषंगी)

पंजीकृत कार्यालय: भूखंड सं. 94, मरोल को-ऑपरेटिव इंडस्ट्रियल एस्टेट

अंधेरी-कुर्ला रोड, अंधेरी (पू.), मुंबई-400 059

दूरभाष सं. 91 22 2859 5093/6707 0100, फैक्स: 91 22 2852 8549

ईमेल: info@orixindia.com, www.orixindia.com, सीआईएन: U74900MH2006PLC163937

परिशिष्ट-IV-ए (नियम 8(6) का प्रावधान देखें)

अचल संपत्तियों के विक्रयार्थ विक्रय सूचना

प्रतिभूति हित (प्रवर्तन) नियमावली 2002 के नियम 8(6) के प्रावधान के साथ पठित वित्तीय परिसंपत्तियों के प्रतिभूतिकरण एवं पुनर्निर्माण तथा प्रतिभूति हित प्रवर्तन अधिनियम 2002 के अंतर्गत अचल परिसंपत्तियों के विक्रय हेतु विक्रय सूचना।

एतद्वारा जनसाधारण को तथा विशेष रूप में उधारकर्ता(ओं) तथा गारंटर(रों) को सूचित किया जाता है कि प्रतिभूत ऋणदाता के पास बंधककृत/प्रभारित निम्न विवरणित अचल संपत्ति, जिसका भौतिक कब्जा ओरिक्स लीजिंग एण्ड फाइनेंशियल सर्विसेज इंडिया लि. के प्राधिकृत अधिकारी द्वारा ले लिया गया है, का विक्रय सार्वजनिक नीलामी के माध्यम से "जैसी है जहां है", "जैसी है जो है" और "वहां जो कुछ भी है" आधार पर दिनांक 31.10.2022 को किया जाएगा, जो परा कंसलटेंट्स, अंजलि पाशा एवं प्रवीण पाशा (उधारकर्ता एवं सह-उधारकर्ता/ओं) की ओर से ओरिक्स लीजिंग एण्ड फाइनेंशियल सर्विसेज इंडिया लि. को देय-भुक्तेय दिनांक 15.04.2021 के अनुसार रु. 1,75,62,657.14/- (रुपये एक करोड़ पचहत्तर लाख बासठ हजार छह सौ सत्तावन एवं चौदह पैसे मात्र) की एक राशि की वसूली करने के लिए किया जायेगा। आरक्षित मूल्य रु. 1,36,00,000/- (रुपए एक करोड़ छत्तीस लाख मात्र) होगा तथा धरोहर राशि जमा (धराज) रु. 34,00,000/- (रुपए चौत्तीस लाख मात्र) होगी।

बंधक संपत्ति का विवरण

2022

है कि

दावे का

कते हैं।

ण जमा

हस्ता/-

र गुसा

2075

जी

यम,

धारा

तहत

दिस

भूति) में

वित्तीय

पत्ति के

न और

जिसकी

13(2)

नोटिस

हैं:

-सुमन

स, नई

संतोषी

ए ओम

कानूनी

फार्म ए

सार्वजनिक उद्घोषणा

[भारतीय दिवाला और शोधन अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया)

विनियम, 2017 का विनियम 14]

डेल्टा आईईएस प्राईवेट लिमिटेड के स्टैकहोल्डरों के ध्यानार्थ

1.	कॉर्पोरेट व्यक्ति का नाम	डेल्टा आईईएस प्राईवेट लिमिटेड
2.	कॉर्पोरेट व्यक्ति के गठन की तिथि	30.11.2012
3.	प्राधिकरण जिसके अधीन कॉर्पोरेट व्यक्ति गठित/पंजीकृत है	कंपनी पंजीयक, राष्ट्रीय राजधानी क्षेत्र दिल्ली एवं हरियाणा,
4.	कॉर्पोरेट व्यक्ति की कॉर्पोरेट पहचान संख्या / सीमित दायित्व पहचान संख्या	U74140DL2012PTC245501
5.	कॉर्पोरेट व्यक्ति के पंजीकृत कार्यालय एवं प्रधान कार्यालय (यदि कोई हो) का पता	डि-19 साऊथ एक्सटेंशन पार्ट-1 नई दिल्ली, साऊथ दिल्ली-110049
6.	कॉर्पोरेट व्यक्ति का परिसमापन प्रारंभ तिथि	12.10.2022
7.	परिसमापक का नाम, पता, ई-मेल पता, टेलीफोन नम्बर एवं पंजीकरण संख्या	नाम : संजीव कुमार पता : ए903, रिफ्लेक्शनस सोसएटी डांगे चौक नियर शेल पेट्रोल पंप वाकड, पुणे-411033 ईमेल पता : liquidatordeltaies@gmail.com फोन नं. : +91 9665022275 पंजीकरण संख्या : IBB/PA-002/IP-NO1202/2021-2022/13996
8.	दावे जमा करने की अंतिम तिथि	11.11.2022

एतद्वारा सूचित किया जाता है कि डेल्टा आईईएस प्राईवेट लिमिटेड 12.10.2022 को स्वैच्छिक परिसमापन प्रारंभ किया है।

डेल्टा आईईएस प्राईवेट लिमिटेड के स्टैकहोल्डरों को एतद्वारा मद 7 में वर्णित पते पर परिसमापक के पास 11.11.2022 को या उससे पूर्व अपने दावों के प्रमाण जमा करने के लिए आमंत्रित किया जाता है।

वित्तीय लेनदारों को केवल इलेक्ट्रॉनिक पद्धति के माध्यम से अपना दावा जमा करना होगा। अन्य सभी स्टैकहोल्डर व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक पद्धति से अपने दावों के प्रमाण जमा कर सकते हैं।

दावों के झूठे या मिथ्या प्रमाण जमा करने पर दण्डित किया जायेगा।

तिथि : 15.10.2022

स्थान : पुणे

हस्ता./-

संजीव कुमार

परिसमापक